

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2082
ANSWERED ON:12.08.2011
DEVELOPMENT OF PTGS
Reddy Shri Modugula Venugopala

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has any specific scheme for the development of particularly Primitive Tribal Groups (PTGs) and aboriginals;
- (b) if so, the details thereof;
- (c) the funds sanctioned, released and utilized by the State Governments during last three years and the current year, year-wise; and
- (d) the number of beneficiaries under the said Scheme during these periods, State-wise and year-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

- (a) There is a scheme for Particularly Vulnerable Tribal Groups namely "Development of PTG".
- (b) This scheme is a Central Sector Scheme meant for the protection and overall development of Particularly Vulnerable Tribal Groups (PTGs) and any activity relevant for achieving these aims can be taken up under this scheme. The main activities taken up under this scheme are housing, agricultural development, employment generation, construction of link roads, providing drinking water, health and education facilities etc.
- (c) The funds sanctioned, released and utilized by the State Governments is at annexure.
- (d) The type of activities which are undertaken for the overall socio- economic development of PTGs, it is not possible to quantify the number of beneficiaries in all the cases.